

SECURITIES APPELLATE TRIBUNAL, MUMBAI
DAILY BOARD FOR 26.4.2010 at 11.00 A. M.

Sr. No.	Appeal No.	Appellant	Counsel for Appellant	Respondent	Counsel for Respondent	Cause or Stage	Previous Date	Remark/ Result
1.	36/2010	Siddharth Srivastava	Mr. Subhash Jha	SEBI	Dr. Poornima Advani	Admission (Final disposal)	15.4.2010	
2.	60/2010	M/s. Alka Securities Ltd.		SEBI		Admission		
3.	61/2010	M/s. Mahesh Kothari Share & Stock Brokers Ltd.		SEBI		Admission		
4.	67/2010	Paragon Investments Pvt Ltd.		SEBI		Admission		
5.	168/2009	Angel Capital & Debt Market Ltd.	Mr. Somashekar Sundaresan	SEBI	Mr. Kumar Desai	Part Heard	23.4.2010	
6.	57/2009	TLB Securities Pvt. Ltd.	Mr. Pravin Agarwal	SEBI	Mr. Kumar Desai	Final Hearing	23.4.2010	
7.	214/2009	Prashant Jayantilal Patel	Mr. Zal Andhyarujina	SEBI	Mr. Kumar Desai	Final Hearing	23.4.2010	
8.	MA No. 83/2009 & A. No. 204/2009	DPS Shares and Securities Pvt. Ltd.	Mr. J. J. Bhatt	SEBI	Mr. R. S. Loona	Final Hearing	30.03.2010	
9.	235/2009	D. G. Goenka Equities Pvt. Ltd.	Mr. Zal Andhyarujina	SEBI	Dr. Poornima Advani	Final Hearing	30.03.2010	
10.	Ma. No. 35/2010 & A. No.246/2009	Action Financial Services Ltd.	Ms. Poonam D. Gadkari	SEBI	Ms. Daya Gupta	Final Hearing	19.04.2010	

Registrar

Note: No request for adjournment shall be entertained.

By order

Registrar

